

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/4922/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Tridib Kumar Bhattacharjee,
Presiding Officer,
Industrial Tribunal,
Cachar, Silchar.

Dated Guwahati, the 24th August, 2018.

Sub:- **Casual Leave with Station Leave permission**

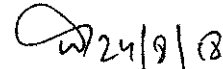
Ref:- Your letter No. ITS.01/2018/309 dtd. 20.08.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for two (2) days on 23.08.2018 and 24.08.2018 along with station leave permission w.e.f. the evening of 22.08.2018 till the evening of 26.08.2018 has been ~~granted/rejected~~.

The District and Sessions Judge, Cachar, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)